

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CSA No.1099/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Warmond Trusteeship Services Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232

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ORDER

CSA No. 1099/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 1.3.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)